

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 247 of 2016 (SZ)**

Applicant(s)  
I.H. Sekar,  
Injambakkam,  
Chennai-600 115.

Respondent(s)  
Vs. The Secretary,  
Department of Forest and  
Environment,  
Government of Tamil Nadu,  
Chennai-600 009 and 5 others.

Legal Practitioners for Applicant(s)  
I. H. Sekar  
Party in Person

Legal practitioners for respondent(s)  
M/s. E. Manoharan for R1 to R5  
M/s. Menon, Karthick,  
Mukundan Neelakandan for R6

Note of the Registry	Orders of the Tribunal
Order No. 44	<p>Date: 21<sup>st</sup> December, 2017</p> <p>The applicant who appears in person is present.</p> <p>Learned counsel appearing for respondents are also present.</p> <p>List the matter for final arguments on 09.02.2018.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>